

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Review Application No. 69 of 2001  
alongwith

Review Application No. 70 of 2001  
Review Application No. 71 of 2001  
Review Application No. 72 of 2001  
Review Application No. 73 of 2001  
Review Application No. 74 of 2001

Allahabad this the 12<sup>th</sup> day of January 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Review Application No. 69/01

Jitendra Kumar Prajapati, S/o Late Rajendra Kumar Prajapati, R/o 59/47 Khalasi Line, Kydganj, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

1. The Union of India, through the Secretary, Ministry of Defence, Government of India, New Delhi.
2. The Commandant, 503 Army Base Workshop, Allahabad Fort-211005.
3. The Director General, EME(EME Civ-2), DHQ PO, New Delhi-110011.
4. The Accountant General, Uttar Pradesh, Allahabad.

Respondents

By Advocate Shri R.

Review Application No. 70 of 2001  
( In O.A.No. 919 of 2001 )

Mahesh Kumar, S/o Late Chhotey Lal, R/o 122, Sadar Bazar Cantt., Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

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Respondents same as in review application  
no.70 of 2001.

Review Application No.71 of 2001  
( In O.A.No. 920 of 2001 )

Kandhai Lal S/o Jaggannath (Late) R/o 293, New  
Bairahna, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

Respondents same as in

1. The Union of India through the Secretary,  
Ministry of Defence, Government of India,  
New Delhi.

2. The Commandant Ordnance Depot Fort, Allahabad.

3. The Director General, Ordnance Service, Army  
Headquarters., DHQ PO, New Delhi-110011.

4. Accountant General, Uttar Pradesh, Allahabad.

By Advocate

Review Application No.72 of 2001  
( In O.A. No. 921 of 2001 )

Amrit Lal, S/o Late Shri Dhangoo Lal, R/o 511,  
Buxi Khurd, Daraganj, Allahabad. T.No.228, E  
and BR, RSSD Ordnance Fort, Allahabad. Applicant

By Advocate Shri G.P. Tripathi.

Versus

Respondents same as in review application no.  
71 of 2001

Review Application No. 73 of 2001  
( In O.A. No. 922 of 2001 )

Rakesh Kumar Kanojiya, S/o Late Chhedi Lal, R/o  
55, New Lasker Line, Old Bairahna, Allahabad.

By Advocate Shri G.P. Tripathi

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Respondents same as in review application no.69  
of 2001

Review Application No.74 of 2001  
(In O.A.No. 923 of 2001)

Mohd. Nafees Siddiqi, Son of Late Mohd.Rafiq,  
R/o 240, Khalasi Line, Kydganj, Allahabad.

Applicant

By Advocate Shri G.P. Tripathi

Versus

Respondents same as in review application no.69  
of 2001

O\_R\_D\_E\_R

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

The above mentioned six review petitions have been filed in connected O.As decided by single order on 01.08.01. The grounds taken in these review petitions are also almost the same and, therefore, they are being decided by the single order as under.

2. Perused the record and considered the grounds taken in respective review petitions and I am of the view that there is no patent mistake of law or fact, in the order under review, which requires re-consideration. While rendering the Order under review the relevant legal position and the facts as came up in respective O.As were given due weightage and consideration and thereafter decision was taken.

3. For the above, the review petitions under consideration are rejected being devoid of any merit.